

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-151(ND)/2018

IN THE MATTER OF:

Mr. Amit Buildcon Pvt. Ltd.

Vs.

M/s STL Fertilizers Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 230-232

Order delivered on 27.09.2018

Coram:

Dr. Deepti Mukesh,

Hon'ble Member (Judicial)

Dr. V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

FCS for petitioner

For the Respondent

: Mr. Ashutosh Gupta, Mr. Gaurav, Advocate

: Mr. Arun Gupta, Mr. Akash, Advocate

:

ORDER

Heard, Orders reserved.

(—Sel—)

(DR. V.K.SUBBURAJ)
MEMBER (TECHNICAL)

(—Sel—)

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Varinder Kumar